

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/242/2020

PETITION NUMBER : CA/1431/2019

NAME OF THE APPLICANT : Income Tax Officer (Exceed Technologies Pvt Ltd)

NAME OF THE RESPONDENT : Registrar of Companies & 3 Ors

UNDER SECTION : 252 r/w Rule 11 of NCLT

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DIVISION BENCH (COURT-I)
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APPLICATION NUMBER : CA/1431/2019

PETITION NUMBER :

NAME OF THE APPLICANT : Exceed Technologies Pvt Ltd

NAME OF THE RESPONDENT : RoC, Chennai

UNDER SECTION : 252 of CA 2013

MA/242/2020 IN CA/1431/2019

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CA/1431/2019

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ORDER

Mr. Raj Jhabakh, Advocate for the Applicant/Income Tax Department is present through Video Conferencing Platform and represented that in compliance with the directions issued by this Tribunal dated 19.01.2021 the Applicant has filed an Application seeking for substituted service within the time period as provided and through e-filing mode. The same is not available before this Tribunal for consideration.

In the circumstances, the matter stands adjourned to **09.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)



-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS